

**GOVERNMENT OF INDIA  
MINISTRY OF CIVIL AVIATION  
LOK SABHA  
STARRED QUESTION NO. : 399  
(To be answered on the 27<sup>th</sup> March 2025)**

**'POINT OF CALL' STATUS TO KANNUR INTERNATIONAL AIRPORT**

**\*399. SHRI K SUDHAKARAN**

**Will the Minister of CIVIL AVIATION**

**नागर विमानन मंत्री**

**be pleased to state:-**

**(a) whether the Government proposes to extend the 'Point of Call' status to Kannur International Airport without increasing the existing seat allotment for each carrier in view of the growing demand for international connectivity and the increasing passenger traffic in northern Kerala particularly in Kannur;**

**(b) if so, the details thereof and if not, the reasons therefor;**

**(c) whether the Government has any alternative suggestions/plans to facilitate the extension of international carrier services at Kannur Airport and if so, the details thereof; and**

**(d) whether the Government would address this long-standing request in the larger interest of enhancing regional connectivity, promoting economic development and meeting the travel needs of a significant population in the region considering the fact that Kannur International Airport plays pivotal role in serving expatriates, business travelers and the general public in the northern part of Kerala and if so, the details thereof?**

**ANSWER**

**Minister of CIVIL AVIATION**

**नागर विमानन मंत्री**

**(Shri Kinjarapu Rammohan Naidu)**

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**(a) to (d): A Statement is laid on the Table of the House.**

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**Statement referred to in reply to parts (a) to (d) in respect of Lok Sabha Starred Question No. 399 for reply on 27.03.2025 regarding "Point of Call Status to Kannur International Airport" asked by Shri K Sudhakaran.**

**(a) to (d) Grant of point of call (PoC) to the designated carriers of foreign countries is a continuous process and is done through bilateral agreements on air services signed between India and foreign countries from time to time. The grant of PoC to the designated carriers of foreign countries depends on factors which include benefits to the Indian aviation sector, presence of Indian diaspora in that country, plans of Indian carriers, elements of reciprocity, balance of benefits and other relevant factors between two countries.**

**At present, the Government of India promotes more international operations by Indian carriers from non-metro points including Kannur either directly or through their own domestic operations. Accordingly, non-metro points are not granted as new points of call in the Air Services Agreements (ASAs) to any foreign country.**

**Moreover, in accordance with the extant guidelines, this Ministry while allocating traffic rights, gives priority to Indian carriers that intend to operate scheduled international passenger services from non-metro points.**

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